

**SHRI JAGANATH RAO :** The Chairman of the Paradip Port Trust has been changed. Why not the other members of the trust also be changed, now that four years have elapsed?

**SHRI RAJ BAHADUR :** Some members have been changed. I have got the details of the changes that have been made. For example, Shri Bhagwan Kotak was nominated *vice* Shri K. B. Sircar. There are changes in the list of certain officers also. The Board consists of a large number of officials of the various departments and, naturally, this is the first Board, and it does require some time to be formed.

**SHRI JYOTIRMOY BOSU :** Will the hon. Minister kindly tell us the amount of money that has been advanced by the Orissa State Government for the construction of this port which is a Central affair, and whether the Central Government is considering to repay that, and if so, how soon, and why....

**MR. SPEAKER :** It is about the constitution of the Board; not regarding payment of money.

**SHRI JYOTIRMOY BOSU :** It is a Trust, and the money has to be repaid.....

**MR. SPEAKER :** You are widening the scope of the question. Next question.

**Target of Shipping Tonnage Proposed by the Shipping Corporation of India.**

\*424, **SHRI N.K. SANGHI :** Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the target of shipping tonnage proposed by the Shipping Corporation of India Ltd. at the end of March, 1971 and how much of it has been achieved;

(b) the reasons for the shortfall, if any; and

(c) whether there is any proposal to obtain ships on long time charter and if so, the tonnage thereof ?

**THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) :** (a) the

target was 8,70,006 GRT and actual achievement was 8,63,358. GRT.

(b) The shortfall was due to delay in the delivery of a cargo vessel M.V. 'Vishva Darshan' being built by the Hindustan Shipyard Limited. The ship is now expected to be delivered shortly.

(c) There is no proposal at present to obtain ships on long time charter.

**SHRI N.K. SANGHI :** From what the hon. Minister has said, it looks there is very little shortfall in shipping. But according to the fourth Plan target, it is four million GRT. We are lifting only 21 percent of our cargo in our bottoms. So, may I know what is being done to reach 50 percent target in respect of carrying our import and export in our own ships?

**SHRI RAJ BAHADUR :** I must say we are doing very well, so far as tonnage is concerned to build up our own shipping and think the question that my hon. friend has put does not arise out of this question because this relates exclusively to the Shipping Corporation of India. But for his benefit, I may tell him that today we are having as much as 2.4 million GRT in operation and about 800,000 GRT on order, and we hope to achieve the target of four million tonnes, the total tonnage on order and that in operation, put together, by the end of the fourth Plan, period. Of course, we are lifting only 21 percent of our total trade, but it should also be realised that our trade is also increasing very fast, and today 21 per cent constitutes a much larger tonnage of trade lifted. It is a much larger fraction as compared to what our ships carried some 10 to 15 years back. We have however to build up a level of shipping tonnage with which we can carry 50 per cent, tonnage trade but that will take time.

**SHRI N.K. SANGHI :** Since we have in order 10 ships from the German Democratic Republic, Six out of which are container-oriented, may I know whether suitable action has been taken to develop the container service in the railway so that while we get the ships from the German Democratic Republic, we are able to carry the load properly and get the ships properly taken care of ?

**SHRI RAJ BAHADUR :** So far as the container service is concerned, it is a very laudable objective in mechanisation tonnage

with which. But the fact remains that we have got to tune up our port arrangements for that; we have also to tune up the railway arrangements and we have also to synchronise also many arrangements. Therefore, it will be too early for me to state how soon we are going to take to containerisation and to acquire container ships.

**SHRI VAYALAR RAVI :** In the Cochin port, which is a major port, many of the shipping liners are refusing to go there because of the explosive berth recently instituted there. In view of the fact that many of the major liners are not coming to Cochin due to the explosive berth will Government consider shifting the explosive berth to some other minor port ?

**SHRI RAJ BAHADUR :** I do not know how this supplementary arises out of this question, but I will certainly bear in mind what he has stated.

#### Demand for Upgradation of Cochin City

\*425. **SHRI A. K. GOPALAN :** Will the Minister of FINANCE be pleased to state :

(a) whether Government have received any memorandum requesting the upgradation of Cochin city in view of the recent Census;

(b) if so, the main demands contained in the memorandum; and

(c) whether Government propose to up-grade Cochin city, and if so, when ?

**THE MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI K.R. GANESH)**

(a) Yes, Sir.

(b) The demand in the memorandum is that the question of upgradation of Cochin for the grant of house rent and city compensatory allowances to the Central Government employees posted there should be taken up urgently on the basis of the provisional census figures.

(c) Any further classification/reclassification of cities and towns including Cochin will have to await the final report of 1971 Census.

**SHRI A. K. GOPALAN :** What are the conditions for upgrading ? Have those conditions not been satisfied by Cochin city ?

**SHRI K.R. GANESH :** The criteria laid down by the Pay Commission for house rent and compensatory allowance is population. According to the 1961 census, the population of Cochin was 3,40,810. That is why it is a C class city.

**SHRI A. K. GOPALAN :** Last time when the same question was put, it was said that the question of upgrading is related to census figures. I do not know why it is now said that the Pay Commission's report should be awaited. Is it not done on the basis of population ?

**SHRI K.R. GANESH :** I have not been understood. I said, the Pay Commission has laid down population as the criteria. Cochin was declared C class on the basis of 1961 census figures. The provisional figures for 1971 are available, but the Government has decided to await the final figures which will be coming in a few months' time.

**SHRI A.K. GOPALAN :** The census figures are out now. Why can't the Government decide now ?

**SHRI K.R. GANESH :** Unless the final figures are available, it will mean upgradation of many other cities.

**श्री अटल बिहारी वाजपेयी :** बड़े ताज्जुब की बात है कि मंत्रीजी बार-बार यह कह रहे हैं कि 1971 के अन्तिम आंकड़े जब तक नहीं आएंगे वह शहरों का दर्जा बढ़ाने के बारे में विचार नहीं करेंगे, मगर क्या यह सच नहीं है कि कुछ शहरों का दर्जा बढ़ाया गया है....

**वित्त मंत्री (श्री यशवंतराव चव्हाण) :**  
1961 की वेसिस पर।

**श्री अटल बिहारी वाजपेयी :** 1961 की वेसिस पर 1971 में दर्जा कैसे बढ़ सकता है ? फिर 1971 के आंकड़ों के लिए आप रुकें क्यों नहीं और अगर कुछ शहरों का दर्जा बढ़ सकता है तो कोचीन का या ग्वालियर का दर्जा क्यों नहीं बढ़ सकता ?